been received and considered. It has been CONTRACT GIVEN TO B.S.S. FOR DEVBX.0 decided to accord recognition to this Union. Orders will issue shortly.

RASHBEHARI BASU MEMORIAL

105. SHRI CHITTA BASU: SHRI D. L. SEN GUPTA :

1013

Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

"Rashbehari (a) whether the Basu Memorial Committee", Calcutta, approached the Government of India to make suitable arrangements for perpetuating the memory of this great revolutionary leader; and

(b) if so, what steps have so far been taken in this behalf?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yea.

(b) The question of erecting a statue of the late Rashbehari Basu is under the consideration of the Committee on Installation of Statues in Delhi

Kosi PROJECT

106. SHRI A. D. MANI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any agreement has been reached with the Government of Nepal regarding the amendment of the Kosi Project Pact; and

(b) whether construction work on the Western Canal has been held up for the past twelve months on account of non-agreement on the subject?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) An agreement is likely to be finalised shortly.

(b) Yes.

MENT OP LAND AT KALKAJI

107. SHRI U. S. DUGAL: SHRI JAGAT NARALN:

Will the Minister of WORKS, HOU2 ING AND URBAN DEVELOPMBN* be pleased to state:

(a) whether it is a fact that the Bbaxa Sewak Samaj was awarded a contract i 22 per cent above the estimated cost fo developing land at Kalkaji;

(b) whether it was stipulated in th contract that if the work was not COCA pleted in ten months from the date o award of the contract, compensation fo delay in execution would be levied:

(c) whether the work has been cam pleted according to the contract;

(d) if the answer to part (c) above bt in the negative, whether compensation ha.' been levied, if so, the quantum thereof and

(e) if not the reasons therefor?

THE MINISTER OF WORKS, HOU* ING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Yes.

(c) No.

(d) and (e) On the failure of the Samaj to complete the work, their contract was rescinded and the balance work awarded to another contractor. The quantum of compensation, will be known after the finalisation of the accounts of the latter contractor. The Samaj have explained why they could not complete the work and Government are now considering the question of recovery of compensation from them.

GOLD PRICE

108. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Soviet Union have suggested a World-wide increase in the price of gold as a means of providing more liquid money for investment in developing countries;